

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 289 OF 2014**

**Dated: 17<sup>th</sup> September, 2018**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

**D. Subrahmanya Bhat**

**.... Appellant(s)**

**Versus**

**Karnataka Electricity Regulatory Commission & Anr.**

**.... Respondent(s)**

Counsel for the Appellant(s) : Mr. Anantha Narayana

Counsel for the Respondent(s) : Mr. Anand K. Ganesan  
Ms. Neha Garg for R-1

Mr. Ravi Agrawal for R-2

**ORDER**

As agreed by learned counsel for the parties, list the matter for hearing on **15.11.2018.**

**(S.D. Dubey)  
Technical Member**

*mk/tpd*

**(Justice Manjula Chellur)  
Chairperson**